

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 330 of 2013**

**Dated : 28<sup>th</sup> March, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Bangalore Electricity Supply Co. Ltd. & Anr. ... Appellant(s)  
Versus  
Tata Power Co. Ltd. & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Sitesh Mukherjee  
Ms. Prerna Priyadarshini  
Ms. Shagun Jain

**ORDER**

We have heard the learned counsel for the parties.

Post the matter for further hearing on **4<sup>th</sup> April, 2014**.

In the meantime, written submissions, if any, may be filed by the parties after serving copy on the other side.

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**